सारणी

वस्तु या सामान	भारतीय मानक	भारतीय मानक का शीर्षक
(1)	(2)	(3)
वैयक्तिक सुरक्षा	आईएस: 15298 (भाग 2): 2016	वैयक्तिक सुरक्षा उपकरण - भाग 2 सुरक्षा फुटवियर
उपकरण - फुटवियर	आईएस: 15298 (भाग 3): 2019	वैयक्तिक सुरक्षा उपकरण - भाग 3 सुरक्षा फुटवियर
	आईएस: 15298 (भाग 4): 2017	वैयक्तिक सुरक्षा उपकरण - भाग 4 व्यवसाय फुटवियर

नोट : इस सारणी के प्रयोजन के लिए, भारतीय मानक ब्यूरो द्वारा समय-समय पर प्रकाशित और अधिसूचित किए गए संशोधनों सहित भारतीय मानकों के नवीनतम संस्करण ऐसी अधिसूचना की तारीख से लागू होंगे।

[फा. सं. पी-27025/4/2020-चमड़ा]

अनिल अग्रवाल, संयक्त सचिव

MINISTRY OF COMMERCE AND INDUSTRY

(Department for Promotion of Industry and Internal Trade)

(LEATHER AND FOOTWEAR SECTION)

ORDER

New Delhi, the 27th October, 2020

- **S.O.** 3857(E).—In exercise of the powers conferred by sub-section (1) and (2) of section 16 read with sub-section (3) of section 25 of the Bureau of Indian Standards Act, 2016 (11 of 2016), the Central Government, after consulting the Bureau of Indian standards, is of the opinion that it is necessary or expedient so to do in the public interest, hereby makes the following Order, namely:-
- **1. Short title, commencement** (1) This Order may be called the Personal Protective Equipment-Footwear (Quality Control) Order, 2020.
 - (2) It shall come into force from the dated of its publication in the Official Gazette.
- **2.** Compulsory use of Standard Mark.—Goods or articles specified in the column (1) of the Table shall conform to the corresponding Indian Standard specified in the column (2) of the said Table and shall bear the Standard Mark under a licence from the Bureau as per Scheme-I of Schedule-II of Bureau of Indian Standards (Conformity Assessment) Regulations, 2018:

Provided that nothing in this order shall apply to goods or articles meant for export.

3. Certification and Enforcement Authority.—The Bureau of Indian Standards shall be the certifying and enforcing authority for the goods or articles specified in the column (2) of the said Table.

TABLE

Goods or articles	Indian Standard	Title of Indian Standard
(1)	(2)	(3)
Personal Protective Equipment - Footwear	IS 15298 (Part 2): 2016	Personal protective equipment - Part 2 Safety Footwear
	IS 15298 (Part 3): 2019	Personal protective equipment - Part 3 Protective Footwear
	IS 15298 (Part 4): 2017	Personal protective equipment - Part 4 Occupational Footwear

Note: For the purposes of this Table, the latest version of Indian Standards including the amendments issued thereof, as published and notified by the Bureau of Indian Standards from time to time, shall apply from the date of such notification.

[F. No. P-27025/4/2020-Leather]

ANIL AGRAWAL, Jt. Secy.